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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 38/441/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.05.2018**

Name of the Company: Astron Paper and Board Mill Ltd.
Kirit Ganshyambhai Patel

Section of the Companies Act: Section 441 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ISHAN P. SHAM	Advocate	Petitioners	
2.				

ORDER

Advocate Mr. Ishan Shah is present for the Petitioners. None for the ROC.

The proof of service of notice of date of hearing on ROC is filed.

The representation of the ROC is received.

Heard the arguments of learned Counsel for the Petitioner.

The order is reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 7th day of May, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL